

F. No. J-11016/3/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section

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Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup> May, 2017

**ORDER**

The President is pleased to engage following Advocates as **Group 'A'** Panel Counsel for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:


SUPREME COURT OF INDIA			
GROUP 'A' PANEL COUNSEL			
Sr. No.	Name	Contact details	Enrollment No.
1.	Abhimanyu Bhandari	C-4/3, Safdarjung Development Area, New Delhi-110016. Mob: 9650052309 Phone: 011- 43320002 Email: abhimanyu.bhandari@axonpartners.in	WB/939/2001
2.	Ajay Pal	58, Todarmal Road, Bengali Market, New Delhi-110001. Mob: 8800078000 Phone:011-23328181/8282 Email: ajaypaladv@gmail.com	P/643/2000
3.	Ms. Kaveeta Wadia	Office: E-7, Kalindi Colony, Near New Friends Colony, New Delhi-110065. Mob:9810114892 Email: kavita wadia@gmail.com	D/967/1995
4.	Krishna Kumar	C-127, Sarvodaya Enclave, New Delhi-110017. Mob: 9810032891 Phone: 011-23351442 Email: krishnakumar305@outlook.com	D/177/1976



5.	Ashok Kumar Jain	Unit No. 302, 3 <sup>rd</sup> Floor, Prakash Deep Building, 7, Tolstoy Marg, New Delhi-110001 Mob: 9810012586 Phone: 011-41520551 Email: delhi@bijoy.in	WB/445/82
6.	Shweta Bharti	A-220, Defence Colony, New Delhi-110024. Mob: 9811020612 Email: shweta.bharti@ hammurabisolomon.com	D/1201/2002
7.	Taruna A. Prasad	075, Supreme Enclave, Mayur Vihar, Phase-I, New Delhi-110091. Mob: 9871402800 Email: taruna.prasad@gmail.com	D/1408/2004 with name as Taruna Baghel
8.	Syed Tanweer Ahmad	M-13B, Top Floor, Jangpura Extension, New Delhi-110014. Mob: 9899275340 Phone: 011-24316149 Email: stahmad64@yahoo.in	838/1986 with Bihar State Bar Council, Patna

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. All the Group 'A' panel counsel, as above.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.

  
Section Officer (Judicial)  
Tel. 011-23384945